
A.Ponnusamy Vs Authorised Officer And Others

**Writ Petition (MD) No. 18203 Of 2021, Writ Miscellaneous Petition (MD) No.15035,
15038 Of 2021**

Court: Madras High Court (Madurai Bench)

Date of Decision: Oct. 5, 2021

Acts Referred:

Constitution Of India, 1950 " Article 226# Securitisation And Reconstruction Of Financial
Assets And Enforcement Of Security Interest Act, 2002 " Section 17, 17(1)

Hon'ble Judges: M.Duraiswamy, J; K.Murali Shankar, J

Bench: Division Bench

Advocate: V.Meenakshisundaram, N.Dilip Kumar

Final Decision: Allowed

Judgement